

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 302
(IB)-470(ND)/2017
IA/1664/2019, IA/1592/2019, IA/3202/2020, IA/3750/2020,
IA/3881/2020, IA/3053/2020, CA/479/2019 & IA/2444/2020

IN THE MATTER OF:

Amit Kumar Malik

Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd.

...Respondent

SECTION:7 of IBC, 2016

Order Delivered on 05.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)


SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Nakul Mehta, Mr. Gaurav Jain, Mr. Ashish Kumar, Advs. for Respondent in I.A. 479/2020, Mr. Prateek Kushwaha, Mr. K.V. Sivaraman, Advs. for R.P, Mr. Vivek Sinha, Mr. Vivek Malik, Mr. S. Kartikeya Jain, Advs. for Financial Creditor, Mr. Manish Kaushik, Mr. Mishal Johri, Advs. for R-7 in IA/3053/2020, Mr. Karan Luthra, Adv. for R-1 to R-4 in C.A. 3053/2020 & R-6 & R-8 in C.A. 3202/2020, Mr. Rachit Mittal, Adv. for Noida Authority, Mr. Jasbir Sethi, Adv. for R-7 in I.A. 3202/2020, Mr. Abhay Kaushik, Adv. for Applicant. in I.A. 1561/2020 for R-48 in I.A. 3705/2020 & R-18 in IA/3750/2020 & R-1 in IA/3202/2020 & I.A. 4181/2020

ORDER

Renotify this case on 12th October, 2020.


(T. S. Singh)
Court Officer